

**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A. No.133/2017 in O.A.No.1265/2017

Tuesday, this the 6th day of March 2018

Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Ashish Gupta (aged about 38 years) Group D Dafary
Sh. Prem Prasad Gupta
Date of enrolment 19.11.2001
r/o 37/149, Saran nagar
New Agra 282005 (UP)
 2. Sh. Mohan Singh (aged about 35 years)
Group D Dafary
s/o Sh. Chhedi Lal, date of enrolment 19.11.2001
r/o Dayal Nagar, Dhanauls Jagner Road,
Agra 282001 (UP)
- ..Applicants
(Mr. Ranjit Singh, Advocate)

Versus

Ministry of Defence & others

1. The Secretary
Ministry of Defence
Dept. Of Defence Production
New Delhi 110 011
 2. Dte Gen of Medical Services (Army)
Adjutant General's Branch
Army Headquarters
L Block, New Delhi – 110 001
 3. Dte Gen of Armed Forces Medical Services
Min of Defence, AHQ
M Block, New Delhi – 110 001
 4. Commandant
Military Hospital Agra
Uttar Pradesh
- ..Respondents
(Mr. Yasir Khan, Advocate for Dr. Ch. Shamshuddin Khan, Advocate)

O R D E R (ORAL)

This R.A. has been filed seeking review of order dated 19.04.2017 passed in M.A. No.1383/2017 whereby the applicant had sought condonation of delay of 4288 days in filing O.A. No.1265/2017. The said O.A. was disallowed vide order dated 19.04.2017.

2. Heard the learned counsel for the parties and also went through the records. The delay in filing O.A. No.1265/2017 is of 4288 days. The Tribunal has rightly disallowed the M.A. seeking condonation of such a long delay. Hence, I do not find any merit in this R.A. Dismissed accordingly.

(K.N. Shrivastava)
Member (A)

March 6, 2018
/sunil/